COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 34 OF 2018

Dated: 11th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Counsel for the Respondent (s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Pulkit Agrwal for R-2

Mr. Ravi Sharma for R-4

ORDER

The learned counsel appearing for the Respondent Nos. 2 & 4 submitted that they have filed their respective replies. Mr. Ravi Sharma accepts notice on behalf of the fourth Respondent. Further, he prays for four weeks time to file his reply in this matter.

Submissions made by the learned counsel appearing for the Respondent Nos. 2 & 4, as stated above, are placed on record.

Rejoinder, if any, may be filed by 24.09.2018, after duly serving copy on the other side.

List this matter on <u>26.09.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr